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(g) if so, what ar_e the details in this regard?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) It has already been decided to set up at Hazira in Gujarat two gas baaed fertiliser plants each with a capacity of 1350 tonnes per day of ammonia and matching capacity for urea. In addition, M/s. Gujarat State Fertilizer Company have submitted proposals to set up a gas based plant at Bharuch as an expansion of the plant under implementation by Messrs. Gujarat Narmada Valley Fertilizer Company. The question of setting up additional fertiliser plants in Gujarat had come up during discussions of the then Minister for Petroleum, Chemicals and Fertilizers (Shri H. N. Ba-huguna) with the State Government. The Minister had stated that the final decision on setting up of additional fertilizer plants would be taken after the proposal has been processed by the Working Group which would take into account the economic viability, etc. of the project.

(b) and (g) The questions do not arise.

Letter of Intent to Gujarat Petrochemical Complex

1227. PROF. RAMLAL PARIKH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

(a) whether it is a fact that former Minister of Petroleum, Chemicals and Fertilisers Shri H. N. Bahuguna had assured to issue a letter Of intent *to* Bombay High was based Gujarat Petro-Chemical Complex;

(b) if so, what is the progress in the implementation of this assurance;

(c) whether Government have permitted such state level public enterprises in other States in this sphere:

(d) if so, what ar_e the details in this regard; and

(e) if the answer to part (d) above be in the negative, what are the reasons therefor and what is the policy of Government in this regard?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) No Sir.

(b) Does not arise.

(c) and (d) A letter of intent was issued to the West Bengal Industrial Development Corporation Ltd. i« November, 1977 for the setting up of a Petrochemical complex at Haldie based on naphtha a_s feed stock.

(e) N_0 final decision in this mat ter has yet been taken.

1228. [Transferred to the 2nd Jul 1980.]

Revised terms of reference to the Press Commission

1229. SHRI SHIVA CHANDRA JHA Will the Minister of INFORMATIO AND BROADCASTING be pleased 1 state:

(a) whether it is a fact that the revised terms of reference of the Pre Commission suggest measure 1 decreasing the monopolistic control the newspapers;

(b) if so, what are the details this regard; and

(c) if the answer to part (a) abo be in the negative, what are the re sons therefor?

THE MINISTER OF STATE THE MINISTRY OF INFORM AND BROADCASTII TION (SHRIMATI RAM DULARI SINHA (a) to (c) The revised terms of : ference of the reconstituted Pr Commission are under finalisati The inclusion of an item on diffus of ownership of newspapers in said terms will be given due coi deration.